

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO :4

IA NO.174/2021 IN
CP NO.(IB) 355/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : RAM ALLOY CASTINGS PVT LTD V/S TRIMURTI CONCAST PVT LTD

SECTION : 7 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT/ RP : BABITA JAIN-FOR-RP

COUNSEL FOR RESPONDENT :


The matter was taken up today through Video Conferencing.

Heard Ms. Babita Jain, learned counsel for the RP.

Learned counsel for the RP states that 5th Progress Report has been filed which is taken on record.

Accordinlgy, the present IA No. 174/2021 disposed of.

Dated : 22.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Shubham Kr. Singh
(P.S)